

**Title:** Introduction of the Constitution (Amendment) Bill, 1999. (Amendment of articles 74 and 163)

16.27 hrs.

SHRI UTTAMRAO PATIL (YAVATMAL): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI UTTAMRAO PATIL : Sir, I introduce the Bill.

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